

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 5/97

Date of Order: 21.1.97

BETWEEN:

- |                         |                       |
|-------------------------|-----------------------|
| 1. S.Prabhakara Sarma   | 10. B.Muralidhara Rao |
| 2. K.Satyanarayana      | 11. K.Ramanujulu      |
| 3. J.S.Sastry           | 12. Rajagopalachari   |
| 4. K.S.Raghavan         | 13. Shaiak Omar       |
| 5. Smt.K.Alphonsa       | 14. Smt.C.Kamala      |
| 6. M.Pentaiah           | 15. K.Balakrishna     |
| 7. Smt.Gracy George     | 16. Smt.G.N.Udayarani |
| 8. P.K.Narayanan        | 17. Smt.M.Hemalatha   |
| 9. Smt.M.Lakshmikantham | .. Applicants.        |

AND

1. Engineer in Chief, Army Head Quarters, Kashmiri House, New Delhi - 110 011.
2. The Union of India, rep. by its Secretary to Govt. of India, Ministry of Defence, South Block, New Delhi - 110 011.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer, R&D, Picket, Secunderabad. .. Respondents.

Counsel for the Applicants .. Mr.V.V.Sarma  
Counsel for the Respondents .. Mr.V.Rajeswara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

J U D G E M E N T

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr.V.V.Sarma, learned counsel for the applicants  
and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

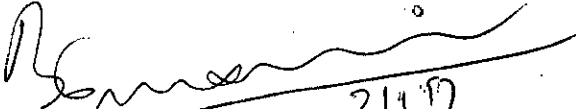
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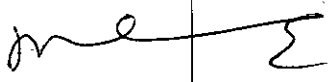
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2. There are 17 applicants in this OA. They are working as U.D.Cs under R-4. They seek a direction to the respondents to ~~frame~~/finalise the scheme providing for time bound promotions to clerical staff in the Military Engineering Service as was done on the case of Superintendents ((BR/EM)/Surveyor Assistants Grade I and Grade II of MES in terms of letter No. PC-90237/4603/E1C(Legal)/1993/D, dt. 25.4.96 (A-4)).

3. The ~~request~~ of the applicants may have to be considered by the respondents organisation only and no direction can be given by the Tribunal in this connection as it is a policy matter. Hence the applicants may make a detailed representation to R-2 and R-2 shall consider the representation taking into consideration the totality of the circumstances and pass appropriate orders within four months from the date of receipt of the representation. The applicants will produce a copy of this order along with the representation before R-2 who shall acknowledge the same.

4. The OA is ordered accordingly. No costs.

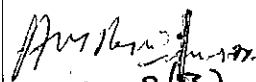
  
(B.S. JAI PARAMESHWAR)  
Member (Judl.)

  
(R. RANGARAJAN)  
Member (Admn.)

Dated: 21st January, 1997

(Dictated in Open court)

sd

  
Dy. Registrar (3)

Copy to:-

1. Engineer in Chief, Army Head Quarters, Kashmiri House, New Delhi.
2. The Secretary to Govt. of India, Union of India, Ministry of Defence, South Block, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer, Research and Development, Picket, Sec'bad.
5. One copy to Sri. V.V.Sarma advocate, CAT, Hyd.
6. One copy to Sri. V.Rajeshwar, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

⑦ 31/1/97

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:  
M(J)

DATED: 21/1/97

Order/Judgement  
R.P./C.P./M.A. NO.

O.A. NO.

5197

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

Handwritten signature and initials

